

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 730/2014

IN THE MATTER OF:

M/s Walter Bushnell Medicare Pvt. Ltd. V/s M/s Registrar of Companies	APPLICANT / PETITIONER RESPONDENT
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**SECTION:
Under Section 560(6)**

Order delivered on 01.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Amandeep Singh, Advocate

For the RESPONDENT NO. 1 & 2 :- Mr. Shailesh Suman, Advocate

For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor

ORDER

FOR Order See CP/CA. No. 691/2014


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**